NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/221/2016

NAME OF THE PETITIONER(S) : S. John Rose

NAME OF THE RESPONDENT(S) : The Tamil Nadu Mercantile Bank Limited

UNDER SECTION

: 111 of the CA 1956 / 59 of the CA 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

_____ REPRESENTATION BY WHOM

VIJAYA PRASHANTH. S course for Respondent.

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K. S. Vailhianalhan Counted for Petitioner

ORDER

Shri K S Vaithianathan, counsel for petitioner present. Shri Vijaya Prashanth, representing counsel for respondents present. Counsel for petitioner sought time to file amended petition. Time extended at request. Put up on 07.03.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)